

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.936/93

date of decision : 13-9-93

Dr. P. Lakshmi pathi, : Applicant

versus

Union Public Service Commission
rep. by its Secretary
Dholpur House, Shahjahan Road
New Delhi 110011 : Respondent

Counsel for the applicant : M. Ravindranath Reddy
Advocate

Counsel for the respondent : N.R. Devaraj, Senior SC
for Central Government

CORAM

HON. MR. JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON. MR. P.T. THIRUVENGADAM, MEMBER (ADMINISTRATION)

O R D E R

(As per Hon. Mr. Justice V. Neeladri Rao, Vice-Chairman)

Heard Sri Ravindranath Reddy, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for the respondent.

2. The applicant appeared for the Civil Services (Main) Examination in 1992. As per the marks list dated 4-6-1993 furnished to him, he got 835 in the written total and it comprises 112 for 300 in Anthropology paper-I. On the basis of the marks obtained by him in the final total which includes marks allotted at the time of interview, he was selected for Civil Services.

X

in regard to Anthropology paper-I so as to satisfy that each and every bit of the said answer sheet was evaluated and the total had come to only 112.

6. In the circumstances, we feel that it is just and proper to direct the UPSC ^{to the} that, an officer of the cadre of Joint Secretary, UPSC, to file counter in this OA, After perusing the answer sheet of the applicant in regard to Anthropology Paper I, and the list of marks obtained by the applicant in regard to each and every bit in the said answer sheet ^{has} to be enclosed to the counter to be filed in this case. The counter alongwith the enclosures had to be filed by 12th October, 1993.

P. T. Thiruvengadam
(P.T. Thiruvengadam)
Member (Admn)

V. Neeladri Rao
(V. Neeladri Rao)
Vice-Chairman

Dated : Sept. 13, 93
Dictated in the Open Court

Deputy Registrar (J)

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To

1. The Secretary, Union Public Service Commission,
Dhulpur House, Shahjahan Road, New Delhi-11.
2. One copy to Mr. M. Ravindranath Reddy, Advocate,
203 Lingapur House, Himayatnagar, Hyderabad.
3. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
4. One spare copy.

pvm

P. T. Thiruvengadam
17/9/93

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TYPED BY

checked by

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 13 - 9 - 1993

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in

O.A.No. 936/93

T.A.No.

(W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

